Title: Need to expedite lifting of rice from camp stores of rice sellers by FCI in Punjab particularly in Hoshiarpur district.

SHRIMATI SANTOSH CHOWDHARY (HOSHIARPUR): I want to request Minister for Consumer Affairs, Food and Public Distribution that rice millers of Punjab especially at Hoshiarpur district which is my Parliamentary Constituency are facing acute problem due to the apathy of F.C.I. They are not given transportation charges. Actually FCI usually clears 95% of rice stock by March 31 every year from the camp store to the FCI go down i.e. 7-8 lakh tonnes monthly but presently the movement has been restricted to just 3 lakh tonnes. Because of non-lifting of rice by the FCI, the damage and discolorization in the rice has increased. In the year 2010-11, there was no space for acceptance of CMR rice at Mukarian, Dasuya, Hoshiarpur and Garshanker. The millers demand is that the damage contents of the rice lying in the camp store of the rice sellers should be increased from 4 to 5% and discoloration should be increased from 3 to 5%. The FCI should make immediate arrangements for lifting of the rice from the camp store.